

SHRI RAPUSAHEB PARULEKAR:
There is no bar.

MR. SPEAKER: Shri Rup Chand Pal.

(Interruptions)

MR. SPEAKER: Nothing should be recorded.

(Interruptions)**

MR. SPEAKER: This is absolutely incorrect, false and baseless.

SHRI G. M. BANATWALLA (Pon-nani): There is a point of order.

There is a peculiar situation under this Rule 60. You have given your consent to one adjournment motion which was not moved or anything like that. We have given several adjournment motions. There is my adjournment motion on communal violence. At least let us know the reason why you are not taking it up so that we may not go on repeating it every day.

MR. SPEAKER: You can come to me I am not supposed to give....

SHRI G. M. BANATWALLA: I may repeat my adjournment motion on communal violence for tomorrow.

MR. SPEAKER: It is your discretion

SHRI G. M. BANATWALLA: Please let us know the reason why you are disallowing

12.48 hrs

PAPERS LAID ON THE TABLE
INDIAN TELEGRAPHS (FOURTH AND FIFTH
AMDT) RULES, 1980

THE MINISTER OF STATE IN
THE MINISTRY OF COMMUNICA-
TIONS (SHRI KARTIK ORAON): I
beg to lay on the Table a copy each of
the following Notifications (Hindi and
English versions) under sub-section
(5) of section 7 of the Indian Tele-
graph Act, 1885:—

- (1) The Indian Telegraphs (Fourth
Amendment) Rules, 1980, pub-

lished in Notification No. GSR
492(E) in Gazette of India dated
the 27th August, 1980.

- (2) The Indian Telegraph (Fifth
Amendment) Rules, 1980, pub-
lished in Notification No. GSR
549(E) in Gazette of India dated
the 25th September, 1980.

[Placed in Library. See. No. LT-
1293/80.]

ANNUAL REPORT AND REVIEW OF INDIAN
INSTITUTE OF TECHNOLOGY, BOMBAY
FOR 1979-80

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI
S. B. CHAVAN): I beg to lay on the
Table:

- (1) A copy of the Annual Report
(Hindi and English versions) of
the Indian Institute of Techno-
logy, Bombay, for the year
1979-80.
- (2) A copy of the Review (Hindi
and English versions) by Gov-
ernment on the working of the
Indian Institute of Technology,
Bombay, for the year 1979-80.

[Placed in Library. See No. LT-
1294/80.]

SHRI RAM JETHMALANI (Bom-
bay North West): I am entitled to
make my comments on the Papers to
be laid on the Table.

(Interruptions)

आचार्य भगवान देव (अजमेर) : मैं
जानना चाहता हूँ कि माननीय जेठमलानी
जी ने वाक आउट किया है या नहीं ?

अध्यक्ष महोदय : वह बैठे हुए है ।
कैसे वाक आउट हुआ ?

SHRI RAM JETHMALANI: I had
walked out and I have come back.
(Interruptions)